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ITEM NO.25

REGISTRAR COURT.1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

SLP(CRL.) NO. 6254/2012

JAGADAMBA PRASAD

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date: 06/03/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

It is pertinent to note that the sole respondent in this matter is State of U.P. and the postal acknowledgment seems to have been filed on record but without any official seal/stamp. The ld. Counsel for the petitioner to take necessary steps for getting the notice served on the standing counsel for the State of U.P. Dasti allowed.

List again on 17.4.2013.

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|(M.A.SAYEED)
|REGISTRAR

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